HEIGHT PRESCRIBED FOR RECRUITMENT DT THE INDIAN ARMY

226. MOULANA M. FARUQI: Will the Minister for Defence be pleased \$0 state:

- (a) the minimum height prescribed for recruitment as a soldier in the Indian Army; and
- *ib)* whether this height varies with the different States to which the recruits belong; if so, how?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) The minimum height prescribed for recruitment as a soldier in the Army varies from 5'^3* toi'8^ according to the class or region to which the recruit belongs and according to the branch of service for which he is recruited.

(b) The standards of height vary somewhat according to the region or class to which a recruit belongs.

DETAILS OF LOAN AND GRANT GIVEN TO A COLONIST IN ANDAMANS

227. Shri GOVINDAN NAIR: Will the Minister for Home Affairs be pleased to state the amount and details of the grant and loan given to a colonist in the Andamans?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): A statement showing the details of loan and grant given to a Colonist in Andamans is placed on the Table of the Rajya Sabha.

STATEMENT

Details of Grant and Loan given to a Colonist -for Settlement in Andamans

Under the Colonisation Scheme of Andamans, each settler family is given a recoverable loan of Rs. 1,730 and an *exgratia* grant of Rs. 1,050 for the following purposes:

	5™4+4. E¥	Rs.
(1) Recoverable Loan:	
((a) House building	800
((b) Plough animals	700
(c) Purchase of utensils	130
(d) Seeds and manure	100
	TOTAL	1,730
		-

(2) Ex-gratia Grant:

Rs.

- (a) Subsistence allowance .. 840 (Rs. 70 p.m. for 8 months in the first year and for another 4 months in the next year.)
- (b) Passage from mainland to Andamans.

210

TOTAL .. 1,050

STRENGTH OF THE POLICE FORCE IN TRAVANCORE-COCHIN STATE

228. Shri GOVINDAN NAIR: Will the Minister for Home Affairs be pleased to state the strength of the police force, designation-wise, in Travancore-Cochin now?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): The information is being collected and will be laid on the Table of the House in due course.

PRINTING OF THE BUDGET PAPERS OF TRAVANCORE-COCHIN GOVERNMENT

- 229. SHRI GOVINDAN NAIR: Will the Minister for Home Affairs be pleased to state:
- (a) whether it is 'a fact that the Budget Papers of the Government of Travancore-Cochin for the year 1956-57 were printed outside the State; and
- (b) if so, what were the reasons therefor and where were they printed?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The Travan-core-Cochin Government's budget papers were printed in the Government Press, Madras, as it was felt that the press workers of the Government Central Press, Trivandrum, would not be able to finish the work in time.

जिलों के गजैटियरों का संशोधन

२३०. **भी नवाव सिंह चौहान** : क्या 'किस्ता मंत्री यह बताने की कृपा करेंगे कि :

- (क) ज़िलों के गजैटियरों के संशोधन के कार्य में अब तक क्या प्रगति हुई है;
- . (ख) ये गर्जेटियर किन किन भाषाग्रों में निकाले जावेंगे; श्रीर
 - (ग) इस कार्य में राज्य व केन्द्रीय सरकारों का कमशः क्या भाग होगा ?

--•TREVISION OF DISTRICT GAZETTEER/

- 230. SHRI NAWAB SINGH CHAUHAN: Will the Minister for EDUCATION be pleased to state:
- (a) the progress so far made in the work of revising the District Gazetteers;
- (b) the languages in which these Gazetteers are to be published; and
- (c) the part to be played by th» Central and State Governments *a* •accomplishing this work?

शिक्षा तथा प्राकृतिक संसाधन और बैज्ञानिक गवेषस्या मंत्री (मौलाना श्रवुल कलाम आजाव): (क), (ख) ग्रौर (ग) जिलों के गजिटयरों के संसाधन के सम्बन्ध में जो विशेषज्ञ समिति वनी है, उसकी सिफारिशें ग्रमी विज्ञाराधीन हैं।

†[THE MINISTER FOR EDUCA-TION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a), (b) and (c). The recommendations of the Expert Committee set up to consider matters relating to the revision of the District Gazetteers, are still under consideration.]

PROF. TANK'S REPORT ON PRODUCTIO* OF AIRCRAFT IN INDIA

- 231. DR. RAGHUBIR SINH: Will the Minister for DEFENCE be pleased to state:
- (a) whether Prof. Tank has submit ted his report regarding the potentiali ties of India for producing a complete aircraft of its own during the next five years;
- (b) whether steps are being taken for suitably expanding the aircraft industry in India to achieve that end; and
- (c) whether any steps are being taken to have some Indians suitably trained under an expert like Prof. Tank to be able to carry on this work here in due course?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. & MAJITHIA): (a) It will not be in the public interest to disclose the advice received from Prof. Tank.

- (b) This will be considered at the appropriate time.
- (c) The necessity of training Indians is certainly kept in view.

PAPER LAID ON THE TABLE

SIXTEENTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

SHRIMATI VIOLET ALVA: Sir, 1 beg to lay on the Table a copy of the Sixteenth Report of the Public Accounts Committee (1955-56) on the Appropriation Accounts (Civil), 1951-52 and Audit Report, 1953 and Audit Report (Civil), 1954r-Part I, Vol. L

fEnglish translation.